

(b) expected time from when it will start;

(c) whether Palasi, Malda, Belur, Hooghly will be included in that list; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) to (d) So far no final list has been drawn for mounting mini light and sound shows in the country. For installation of Sound and Light Shows tourist centres will be selected from the travel circuits which have been identified in consultation with State Governments/Union Territories Administration.

News-Item Captioned "Non-availability of Controlled Cloth"

2175. SHRI SHEO SHARAN VERMA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the press report captioned "Controlled Cloth not available" appearing in the 'Indian Express' of 4th November, 1981;

(b) if so, the reasons thereof; and

(c) steps taken to ensure the improvement of quality of Controlled Cloth and its uninterrupted easy supply and also raising the limit of income from Rs. 800 to Rs. 1300 as the rupee has been devalued a number of times?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALMKHAN) :

(a) to (c). The news item under reference mentions a price increase as

well as non-availability of some sorts of controlled cloth. Consumer prices have been revised after a gap of seven years during which production costs had increased substantially. The weighted average increase in the price of mill-made controlled cloth is 88% over the consumer prices prevailing in 1974. The price of janata cloth produced in the handloom sector has been increased by 15% with effect from 1st July, 1981. Under the revised controlled cloth scheme the mill sector's production quota has been reduced from 400 million square meters per annum to 325 million square metres resulting in a decrease in the allocation of mill-made controlled cloth to various States and Union Territories. Government have already decided to make available janata cloth to various States and Union Territories on a rational basis. Distribution of controlled cloth to consumers as well as the determination of eligibility criteria are matters to be decided by the State Governments and Union Territory Administrations. There are no specific complaints about the quality of Controlled Cloth.

Payment of Bonus in Government Departments/Undertakings

2176. SHRI B. K. NAIR : Will the Minister of FINANCE be pleased to state :

(a) the categories of employees in Government Departments/undertakings to whom annual bonus based on productivity has already been paid in full and those in respect of whom the necessary formula has yet to be worked out;

(b) whether he is aware that the delay has been giving rise to a great deal of anxiety and discontent among the workmen; and